

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Copies.

Report on :27-02-2023

Date : 27.02.2023										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applic ant	C.C Typ e	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	24035 /2023	27.02. 2023	WP (C) - 5222/ 2023	KSHITIS H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-23			(S ea t No -)
2	24036 /2023	27.02. 2023	WP (C) - 1559/ 2023	R.K.MOH APATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-22			(S ea t No -)
3	24037 /2023	27.02. 2023	WP (C) - 4417/ 2023	T.SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-23			(S ea t No -)
4	24038 /2023	27.02. 2023	BLAPL - 6169/ 2022	B.N.SAH U	C.O .	COUR T NO. 17	Order Dtd. 2023-02-22		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 1)
5	24039 /2023	27.02. 2023	WP (C) - 5409/ 2023	D BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 1)
6	24040 /2023	27.02. 2023	CONTC - 1171/ 2023	L D SAHU	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 1)
7	24041 /2023	27.02. 2023	ABLAP L-	T.K.DAS	C.O .	COUR T	Order Dtd. 2023-02-23			(S ea

			4034/ 2022			NO. 2 OLD			t No - 1)
8	24042 /2023	27.02. 2023	WP (C) - 5448/ 2023	RT.K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		(S ea t No - 1)
9	24043 /2023	27.02. 2023	CONTC - 1170/ 2023	R K BISOI	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24		(S ea t No - 1)
1 0	24044 /2023	27.02. 2023	CONTC - 1092/ 2023	DEBENDR A BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24		(S ea t No - 1)
1 1	24045 /2023	27.02. 2023	WPC (O AC) - 579/2 018	P K MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23		(S ea t No - 1)
1 2	24046 /2023	27.02. 2023	WPC (O A) - 564/2 016	SWAPNA SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23		(S ea t No - 1)
1 3	24047 /2023	27.02. 2023	WP (C) - 5143/ 2023	P.C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		(S ea t No - 1)
1 4	24048 /2023	27.02. 2023	WPC (O AC) - 438/2 017	B.S. PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2023-02-23		(S ea t No - 1)
1 5	24049 /2023	27.02. 2023	WP (C) - 5184/ 2023	DILLIP SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2023-02-24		(S ea t No - 1)
1	24050	27.02.	WPC (O	B. S.	C.O	COUR	Order Dtd. 2023-02-23		(S

6	/2023	2023	AC) - 610/2 017	PRADHAN	.	T NO. 3 OLD				ea t No - 1)
1 7	24051 /2023	27.02. 2023	WP (C) - 5183/ 2023	DILLIP SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-24			(S ea t No - 1)
1 8	24052 /2023	27.02. 2023	WPC (O AC) - 1137/ 2013	L D SAHU	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 1)
1 9	24053 /2023	27.02. 2023	WP (C) - 5182/ 2023	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 1)
2 0	24054 /2023	27.02. 2023	WP (C) - 5181/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 1)
2 1	24055 /2023	27.02. 2023	WPC (O A) - 2527/ 2015	M/S ANIL KUMAR DAS	C.O .	COUR T NO. 9	Order Dtd. 2023-02-22			(S ea t No - 1)
2 2	24056 /2023	27.02. 2023	WP (C) - 5443/ 2023	P.K.MAL LICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 1)
2 3	24057 /2023	27.02. 2023	WP (C) - 4776/ 2023	R K MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 1)
2 4	24058 /2023	27.02. 2023	WP (C) - 5493/ 2023	P.K.MIS HRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 1)

25	24059/2023	27.02.2023	WP (C) - 4694/2023	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 1)
26	24060/2023	27.02.2023	WP (C) - 4653/2023	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 1)
27	24061/2023	27.02.2023	WP (C) - 5146/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 1)
28	24062/2023	27.02.2023	WP (C) - 3839/2023	P.CH.SEJPADA	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 1)
29	24063/2023	27.02.2023	WP (C) - 5147/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 1)
30	24064/2023	27.02.2023	WP (C) - 4609/2023	KARUNAKAR RATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 1)
31	24065/2023	27.02.2023	WP (C) - 5493/2023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 1)
32	24066/2023	27.02.2023	WPC (O A) - 2358/2014	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-22			(Seat No - 1)
33	24067/2023	27.02.2023	WP (C) - 4648/2023	M.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 1)

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34	24068/2023	27.02.2023	CONTC - 1062/2023	JYOTSNA RANI RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 1)
35	24069/2023	27.02.2023	WP (C) - 4651/2023	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 1)
36	24070/2023	27.02.2023	WP (C) - 4794/2023	GEETANJALI NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 1)
37	24071/2023	27.02.2023	WP (C) - 1992/2023	A K SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-23	WRIT BRANCH-7		(Seat No - 44)
38	24072/2023	27.02.2023	WP (C) - 23000/2022	C K BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-02-23			(Seat No - 44)
39	24073/2023	27.02.2023	WP (C) - 23000/2022	S DASH	C.O.	COURT NO. 6	Order Dtd. 2023-02-23			(Seat No - 44)
40	24074/2023	27.02.2023	WP (C) - 5621/2023	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 44)
41	24075/2023	27.02.2023	WP (C) - 4769/2023	R K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 44)

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4 2	24076 /2023	27.02. 2023	WP (C) - 4649/ 2023	C. R. KAR	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 44)
4 3	24077 /2023	27.02. 2023	WP (C) - 5671/ 2023	SURENDR A KUMAR GARTIA	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 44)
4 4	24078 /2023	27.02. 2023	CONTC - 1198/ 2023	J.P.KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 44)
4 5	24079 /2023	27.02. 2023	WP (C) - 5769/ 2023	J P KAR	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 44)
4 6	24080 /2023	27.02. 2023	CONTC - 1282/ 2023	J.P.KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 44)
4 7	24081 /2023	27.02. 2023	WP (C) - 5780/ 2023	A DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 44)
4 8	24082 /2023	27.02. 2023	WP (C) - 5576/ 2016	C R DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 44)
4 9	24083 /2023	27.02. 2023	CONTC - 1021/ 2023	JASOBAN TA NAIK	C.O .	COUR T NO.	Order Dtd. 2023-02-24			(S ea t

			2023			2 OLD				No - 44)
5 0	24084 /2023	27.02. 2023	WP (C) - 5576/ 2016	M DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-23			(S ea t No - 44)
5 1	24085 /2023	27.02. 2023	WP (C) - 5432/ 2023	M M NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24	WRIT BRANC H-4		(S ea t No - 38)
5 2	24086 /2023	27.02. 2023	WP (C) - 5445/ 2023	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 38)
5 3	24087 /2023	27.02. 2023	CONTC - 515/2 023	D.BEHER A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 38)
5 4	24088 /2023	27.02. 2023	WP (C) - 5442/ 2023	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 38)
5 5	24089 /2023	27.02. 2023	CONTC - 695/2 023	P.K.LEN KA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 38)
5 6	24090 /2023	27.02. 2023	CONTC - 1001/ 2023	P.K.LEN KA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 38)

57	24091/2023	27.02.2023	CONTC - 6629/2022	A.K.PAN DA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 38)
58	24092/2023	27.02.2023	CONTC - 6460/2022	A.K.PAN DA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 38)
59	24093/2023	27.02.2023	CONTC - 6459/2022	A.K.PAN DA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 38)
60	24094/2023	27.02.2023	CONTC - 4458/2022	M.M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24	CONTE MPT		(Seat No - 4)
61	24095/2023	27.02.2023	CONTC - 1022/2023	M/S ASHISH KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 4)
62	24096/2023	27.02.2023	WP (C) - 33199/2022	K K NATH	C.O.	COURT NO. 4	Order Dtd. 2023-02-24			(Seat No - 4)
63	24097/2023	27.02.2023	CONTC - 7733/2022	D.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24	CONTE MPT		(Seat No - 6)
64	24098/2023	27.02.2023	CONTC - 7926/2022	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
65	24099/2023	27.02.2023	WP (C) -	K K NATH	C.O.	COURT	Order Dtd. 2023-02-24			(Seat

			33201 /2022			NO. 4			t No - 6)
6 6	24100 /2023	27.02. 2023	CONTC - 1124/ 2023	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		(S ea t No - 6)
6 7	24101 /2023	27.02. 2023	WP (C) - 33202 /2022	K K NATH	C.O .	COUR T NO. 4	Order Dtd. 2023-02-24		(S ea t No - 6)
6 8	24102 /2023	27.02. 2023	CONTC - 1125/ 2023	TAPAN SWAIN	C.O .	COUR T NO. 4	Order Dtd. 2023-02-24		(S ea t No - 6)
6 9	24103 /2023	27.02. 2023	WA- 463/2 022	A.K.ACH ARYA	C.O .	COUR T NO. 3	Order Dtd. 2023-02-23		(S ea t No - 6)
7 0	24104 /2023	27.02. 2023	WP (C) - 23694 /2014	A.K. PANDA	C.O .	COUR T NO. 16	Order Dtd. 2023-02-22		(S ea t No - 6)
7 1	24105 /2023	27.02. 2023	WP (C) - 25055 /2014	A K PANDA	C.O .	COUR T NO. 24	Order Dtd. 2023-02-22		(S ea t No - 6)
7 2	24106 /2023	27.02. 2023	WP (C) - 477/2 015	A.K. PANDA	C.O .	COUR T NO. 24	Order Dtd. 2023-02-22		(S ea t No - 6)
7 3	24107 /2023	27.02. 2023	WP (C) - 4580/ 2023	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23		(S ea t No - 6)

74	24108/2023	27.02.2023	CVRVW - 6/1991	R K MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23		CIVIL REVISION	(Seat No - 1)
75	24109/2023	27.02.2023	CONTC - 1126/2023	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-24			(Seat No - 1)
76	24110/2023	27.02.2023	WP (C) - 4580/2023	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23			(Seat No - 1)
77	24111/2023	27.02.2023	OJC-1249/1983	R K MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2023-02-23			(Seat No - 1)
78	24112/2023	27.02.2023	OJC-1248/1983	R K MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2023-02-23			(Seat No - 1)
79	24113/2023	27.02.2023	WP (C) - 23254/2021	B.N. SHADANGI	C.O.	COURT NO. 3	Order Dtd. 2023-02-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
80	24114/2023	27.02.2023	CONTC - 1023/2023	M/S ASHIS KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 115)
81	24115/2023	27.02.2023	OJC-1247/1983	R K MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2023-02-23			(Seat No - 11)

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8 2	24116 /2023	27.02. 2023	WP (C) - 7057/ 2015	S.C. DAS	C.O .	COUR T NO. 26	Order Dtd. 2023-02-22			(S ea t No - 11 5)
8 3	24117 /2023	27.02. 2023	WP (C) - 4410/ 2023	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 11 5)
8 4	24118 /2023	27.02. 2023	WP (C) - 17057 /2010	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-14			(S ea t No - 11 5)
8 5	24119 /2023	27.02. 2023	CONTC - 6834/ 2022	M/S. TUSAR KANTA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		CONTE MPT	(S ea t No - 2)
8 6	24120 /2023	27.02. 2023	WP (C) - 10496 /2016	D.D.MOH ANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-22			(S ea t No - 2)
8 7	24121 /2023	27.02. 2023	WP (C) - 10495 /2016	D.D.MOH ANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-22			(S ea t No - 2)
8 8	24122 /2023	27.02. 2023	CONTC - 6864/ 2022	M/S.TUS ARKANTA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		CONTE MPT	(S ea t No - 2)
8 9	24123 /2023	27.02. 2023	WP (C) - 8885/ 2015	B.N. SHADANG I	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-22			(S ea t No - 2)

90	24124/2023	27.02.2023	WP (C) - 5430/2023	S.K.ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 2)
91	24125/2023	27.02.2023	WP (C) - 10935/2015	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-22			(Seat No - 2)
92	24126/2023	27.02.2023	WA- 1810/2022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 3	Order Dtd. 2023-02-23			(Seat No - 2)
93	24127/2023	27.02.2023	WA- 1810/2022	S. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2023-02-23			(Seat No - 2)
94	24128/2023	27.02.2023	WP (C) - 405/2003	JAYADEV BHOI	GENERAL		Order Dtd. 2004-11-04	WRIT BRANCH-7		(Seat No - 15)
95	24129/2023	27.02.2023	WA- 334/2023	DEBENDRA BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-04-03			(Seat No - 15)
96	24130/2023	27.02.2023	CONTC (CP) - 248/2012	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-27	OA Branch		(Seat No - 1)
97	24131/2023	27.02.2023	WP (C) - 26119/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-09-12	WRIT BRANCH (DIVISION BENCH -1)		(Seat No - 105)
98	24132/2023	27.02.2023	WA- 253/2	SWAPNA SAHOO	C.O.	CHIEF	Order Dtd. 2023-02-23			(Seat

			021			JUST ICE' S COUR T			t No - 10 5)
9 9	24133 /2023	27.02. 2023	WA- 1740/ 2022	PRAVAT BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23		(S ea t No - 10 5)
1 0 0	24134 /2023	27.02. 2023	WA- 1744/ 2022	PRAVAT BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23		(S ea t No - 10 5)
1 0 1	24135 /2023	27.02. 2023	WA- 1743/ 2022	PRAVAT BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23		(S ea t No - 10 5)
1 0 2	24136 /2023	27.02. 2023	WA- 1424/ 2022	S. K. BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2023-08-16	WRIT APPEA L	(S ea t No - 4)
1 0 3	24137 /2023	27.02. 2023	WA- 389/2 021	H. S. PAIKRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23		(S ea t No - 4)
1 0 4	24138 /2023	27.02. 2023	WP (C) - 8093/ 2015	A.K. SWAIN	C.O .	COUR T NO. 26	Order Dtd. 2023-02-22		(S ea t No - 4)
1 0 5	24139 /2023	27.02. 2023	WA- 1746/ 2022	P. K. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23		(S ea t No - 4)
1	24140	27.02.	WA-	S. K.	C.O	CHIE	Order Dtd. 2023-02-23		(S

06	/2023	2023	1746/2022	PARIDA .	F JUSTICE'S COURT				eat No - 4)
107	24141/2023	27.02.2023	WP (C) - 4470/2023	DILLIP KUMAR SAHU	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
108	24142/2023	27.02.2023	WA-299/2023	PRAFULLA CH. MOHANTY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-31	WRIT APPEAL	(Seat No - 5)
109	24143/2023	27.02.2023	WP (C) - 4470/2023	D.D.MOHANTY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
110	24144/2023	27.02.2023	TRP (C) - 90/2022	SARADA NAYAK	C.O .	COURT NO. 8	Order Dtd. 2023-03-13	M.J.C .	(Seat No - 6)
111	24145/2023	27.02.2023	WP (C) - 4470/2023	A.K. BEHERA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
112	24146/2023	27.02.2023	TRP (C) - 8/2022	K. K. NATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2023-02-24		(Seat No - 117)
113	24147/2023	27.02.2023	WP (C) - 31727/2021	S.K. SAHU	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23		(Seat No - 11)

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1 1 4	24148 /2023	27.02. 2023	TRP (C))- 213/2 022	LAXMIDH AR MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2023-02-23			(S ea t No - 11 7)
1 1 5	24149 /2023	27.02. 2023	WP (C) - 4466/ 2023	P. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23			(S ea t No - 11 7)
1 1 6	24150 /2023	27.02. 2023	WP (C) - 2897/ 2023	BASUDEV BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-23			(S ea t No - 11 7)
1 1 7	24151 /2023	27.02. 2023	TRP (C))- 25/20 23	NIRANJA N ROUT	C.O .	COUR T NO. 10	Order Dtd. 2023-03-20	M.J.C .		(S ea t No - 6)
1 1 8	24152 /2023	27.02. 2023	TRP (C))- 33/20 23	AMRESH MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2023-03-20	M.J.C .		(S ea t No - 6)
1 1 9	24153 /2023	27.02. 2023	TRP (C))- 74/20 23	J. R. NAYAK	C.O .	COUR T NO. 10	Order Dtd. 2023-03-22			(S ea t No - 6)
1 2 0	24154 /2023	27.02. 2023	TRP (C))- 73/20 23	RAMAKAN TA SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2023-03-22			(S ea t No - 6)
1 2 1	24155 /2023	27.02. 2023	TRP (C))- 26/20 23	B. R. MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2023-03-20			(S ea t No - 6)
1	24156	27.02.	TRP (C)	B.	C.O	COUR	Order Dtd. 2023-02-24		M.J.C	(S

2 2	/2023	2023)- 18/20 23	MOHAPAT RA	.	T NO. 1		.	ea t No - 6)
1 2 3	24157 /2023	27.02. 2023	TRP (C)- 59/20 23	S. K. SINGH	C.O .	COUR T NO. 10	Order Dtd. 2023-03-22		(S ea t No - 6)
1 2 4	24158 /2023	27.02. 2023	TRP (C)- 48/20 23	A. K. SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2023-03-22	M.J.C .	(S ea t No - 6)
1 2 5	24159 /2023	27.02. 2023	TRPCR L- 83/20 22	DILIP KUMAR SAHU	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24		(S ea t No - 6)
1 2 6	24160 /2023	27.02. 2023	TRPCR L- 101/2 022	M. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23		(S ea t No - 6)
1 2 7	24161 /2023	27.02. 2023	TRPCR L- 42/20 17	S. K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24		(S ea t No - 6)
1 2 8	24162 /2023	27.02. 2023	CRLMC - 1447/ 2020	PRADIPT A KUMAR MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-03-13	CRIMI NAL MISC	(S ea t No - 5)
1 2 9	24163 /2023	27.02. 2023	CRLMC - 3505/ 2019	M. M. NAYAK	C.O .	DR (J)	Order Dtd. 2023-02-24	CRIMI NAL MISC	(S ea t No - 4)
1 3 0	24164 /2023	27.02. 2023	WP (C) - 7100/ 2022	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2023-02-23		(S ea t No - 4)

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131	24165/2023	27.02.2023	WP (C) - 7100/2022	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23		(Seat No - 4)
132	24166/2023	27.02.2023	WP (C) - 4527/2023	B.B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23		(Seat No - 4)
133	24167/2023	27.02.2023	WP (C) - 24612/2021	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23	WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
134	24168/2023	27.02.2023	WP (C) - 4695/2023	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
135	24169/2023	27.02.2023	WP (C) - 10196/2021	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
136	24170/2023	27.02.2023	WP (C) - 5091/2023	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23		(Seat No - 111)
137	24171/2023	27.02.2023	WP (C) - 9423/2020	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-22		(Seat No - 111)
138	24172/2023	27.02.2023	WP (C) - 39004	T.K. NAYAK	C.O.	CHIEF JUST	Order Dtd. 2023-02-22		(Seat

			/2021			ICE' S COUR T			No - 11 1)
1 3 9	24173 /2023	27.02. 2023	WP (C) - 39004 /2021	S.C.D.D ASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-22		(S ea t No - 11 1)
1 4 0	24174 /2023	27.02. 2023	WP (C) - 9421/ 2020	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-22		(S ea t No - 11 1)
1 4 1	24175 /2023	27.02. 2023	CONTC - 4683/ 2020	S. N. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-24		(S ea t No - 11 1)
1 4 2	24176 /2023	27.02. 2023	WP (C) - 9421/ 2020	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-22		(S ea t No - 11 1)
1 4 3	24177 /2023	27.02. 2023	WP (C) - 17155 /2018	RABI SAMAL	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24		(S ea t No - 11 1)
1 4 4	24178 /2023	27.02. 2023	WP (C) - 9420/ 2020	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-22		(S ea t No - 11 1)
1 4 5	24179 /2023	27.02. 2023	ABLAP L- 251/2 023	MAHESWA R JATI	C.O .	COUR T NO. 2	Order Dtd. 2023-02-03		(S ea t No - 11 1)

146	24180/2023	27.02.2023	WP (C) - 9413/2020	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-22		(Seat No - 111)
147	24181/2023	27.02.2023	WP (C) - 2446/2016	SRINIBAS PADHI	C.O.	COURT NO. 1	Order Dtd. 2023-02-23		(Seat No - 111)
148	24182/2023	27.02.2023	WP (C) - 9417/2020	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-22		(Seat No - 111)
149	24183/2023	27.02.2023	WP (C) - 23478/2019	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24		(Seat No - 111)
150	24184/2023	27.02.2023	WP (C) - 12027/2016	R. C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24		(Seat No - 111)
151	24185/2023	27.02.2023	WP (C) - 5278/2023	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24		(Seat No - 111)
152	24186/2023	27.02.2023	WP (C) - 5280/2023	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24		(Seat No - 111)
153	24187/2023	27.02.2023	CONTC - 80/2023	SAROJ KUMAR PARIDA	C.O.	COURT NO. 3	Order Dtd. 2023-02-24		(Seat No - 111)

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1 5 4	24188 /2023	27.02. 2023	WP (C) - 2061/ 2023	PRADEEP KUMAR DAS 1	C.O .	COUR T NO. 6	Order Dtd. 2023-02-21			(S ea t No - 11 1)
1 5 5	24189 /2023	27.02. 2023	CRLMP - 338/2 023	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 6	Order Dtd. 2023-02-23			(S ea t No - 11 1)
1 5 6	24190 /2023	27.02. 2023	OJC- 8196/ 1993	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 1995-06-28			(S ea t No - 11 1)
1 5 7	24191 /2023	27.02. 2023	CRLMP - 314/2 023	A.B.MAL LICK	C.O .	COUR T NO. 6	Order Dtd. 2023-02-23			(S ea t No - 11 1)
1 5 8	24192 /2023	27.02. 2023	CRLMP - 334/2 023	ABHIJIT DAS	C.O .	COUR T NO. 6	Order Dtd. 2023-02-23			(S ea t No - 11 1)
1 5 9	24193 /2023	27.02. 2023	RSA- 138/2 011	B. K. ROUTRAY	GEN ERA L		Order Dtd. 2022-12- 20Appealmemo,Annexure,En tire Document,			(S ea t No - 11 1)
1 6 0	24194 /2023	27.02. 2023	CRLMP - 292/2 023	SHRADHA SHREE ROUTRAY	C.O .	COUR T NO. 6	Order Dtd. 2023-02-22			(S ea t No - 11 1)
1	24195	27.02.	CRLMP	S.MOHAN	C.O	COUR	Order Dtd. 2023-02-22			(S

6 1	/2023	2023	- 250/2 023	TY	.	T NO. 6				ea t No - 11 1)
1 6 2	24196 /2023	27.02. 2023	RSA- 137/2 011	B. K. ROUTRAY	GEN ERA L		Order Dtd. 2022-12- 20Appealmemo,Annexure,En tire Document,Affidavit,			(S ea t No - 11 1)
1 6 3	24197 /2023	27.02. 2023	WA- 73/20 17	JANMEJA Y PARIDA	GEN ERA L		Order Dtd. 2022-10-13			(S ea t No - 11 1)
1 6 4	24198 /2023	27.02. 2023	CRLMP - 277/2 023	CHHABI RANA	C.O .	COUR T NO. 6	Order Dtd. 2023-02-22			(S ea t No - 11 1)
1 6 5	24199 /2023	27.02. 2023	CRLMP - 272/2 023	BYOMAKE SH TRIPATH Y	C.O .	COUR T NO. 6	Order Dtd. 2023-02-22			(S ea t No - 11 1)
1 6 6	24200 /2023	27.02. 2023	WA- 701/2 019	G. N. BARIK	GEN ERA L		Order Dtd. 2020-12-23			(S ea t No - 11 1)
1 6 7	24201 /2023	27.02. 2023	CRLMP - 181/2 023	JAYADEB A BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2023-02-22			(S ea t No - 11 1)
1 6 8	24202 /2023	27.02. 2023	AHO- 34/19 98	P. K. SWAIN	GEN ERA L		Order Dtd. 2023-02-17		M.J.C .	(S ea t No - 11 1)

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1 6 9	24203 /2023	27.02. 2023	CRLMP - 1079/ 2021	R.K.MAL LICK	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 1)
1 7 0	24204 /2023	27.02. 2023	CRLMP - 2688/ 2022	H.K.DA	C.O .	COUR T NO. 6	Order Dtd. 2023-02-22			(S ea t No - 1)
1 7 1	24205 /2023	27.02. 2023	FA- 50/19 49	S. PATTNAI K	GEN ERA L		Order Dtd. 1955-02- 28Judgement Dtd. 1955- 02- 28,Appealmemo, Decree, Com promise Petition,			(S ea t No - 1)
1 7 2	24206 /2023	27.02. 2023	CRLMC - 402/2 021	SANJAY KUMAR SAHU	GEN ERA L		Order Dtd. 9999-12- 31Entire Order,		CRIMI NAL MISC	(S ea t No - 4)
1 7 3	24207 /2023	27.02. 2023	RPFAM - 268/2 017	R. K. BARIK	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 4)
1 7 4	24208 /2023	27.02. 2023	WP (C) - 25958 /2022	A. K. MISHRA	GEN ERA L		Order Dtd. 2022-11-14			(S ea t No - 4)
1 7 5	24209 /2023	27.02. 2023	WP (C) - 4093/ 2023	S. K. SAHOO	GEN ERA L		Order Dtd. 2023-02-22			(S ea t No - 4)
1 7 6	24210 /2023	27.02. 2023	WPC (O A) - 740/2 012	KRUSHNA CHANDRA RATH	GEN ERA L		Order Dtd. 2022-03-16			(S ea t No - 4)
1 7 7	24211 /2023	27.02. 2023	WP (C) - 3489/ 2023	R. K. BISOI	GEN ERA L		Order Dtd. 2023-02-10			(S ea t No

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1 7 8	24212 /2023	27.02. 2023	WP (C) - 3683/ 2023	RAMA KRISHNA BISOI	GEN ERA L		Order Dtd. 2023-02-13			(S ea t No - 4)
1 7 9	24213 /2023	27.02. 2023	WP (C) - 4276/ 2023	SAROJA KANTA MANDAL	GEN ERA L		Order Dtd. 2023-02-24			(S ea t No - 4)
1 8 0	24214 /2023	27.02. 2023	WP (C) - 19746 /2021	R. K. SARANGI	GEN ERA L		Order Dtd. 2023-02-07			(S ea t No - 4)
1 8 1	24215 /2023	27.02. 2023	WP (C) - 21085 /2020	A. K. SINGH	GEN ERA L		Order Dtd. 2020-10-06			(S ea t No - 4)
1 8 2	24216 /2023	27.02. 2023	WP (C) - 18979 /2022	P. K. ROUTRAY	GEN ERA L		Order Dtd. 2022-07-29			(S ea t No - 4)
1 8 3	24217 /2023	27.02. 2023	WP (C) - 2613/ 2023	R.K. BARIK	C.O .	COUR T NO. 3	Order Dtd. 2023-02-23			(S ea t No - 4)
1 8 4	24218 /2023	27.02. 2023	WPC (O AC)- 2669/ 2008	S. K. MOHANTA	GEN ERA L		Order Dtd. 2022-10-27			(S ea t No - 4)
1 8 5	24219 /2023	27.02. 2023	WP (C) - 5701/ 2023	R.R.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-24			(S ea t No - 4)
1 8 6	24220 /2023	27.02. 2023	WP (C) - 8936/ 2023	H.K.MAL LICK	C.O .	COUR T NO.	Order Dtd. 2023-02-23			(S ea t

			2019			3				No-4)
187	24221/2023	27.02.2023	CMP-1142/2022	J. R. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-4)
188	24222/2023	27.02.2023	BLAPL-12918/2022	J.P.KAR	C.O.	COURT NO. 7	Order Dtd. 2023-02-22			(Seat No-4)
189	24223/2023	27.02.2023	MATA-57/2019	ABINASH SUNDARA Y	GENERAL		Order Dtd. 2022-08-02 Decree,			(Seat No-4)
190	24224/2023	27.02.2023	RSA-613/2003	PRAFULLA CH. MOHANTY	GENERAL		Order Dtd. 2003-12-12			(Seat No-4)
191	24225/2023	27.02.2023	CONTC-868/2023	S. PATTNAIK	GENERAL		Order Dtd. 2023-02-17			(Seat No-4)
192	24226/2023	27.02.2023	CONTC-4492/2021	A. K. SINGH	GENERAL		Order Dtd. 2021-08-23			(Seat No-4)
193	24227/2023	27.02.2023	WA-463/2022	M. D. BISWAL	GENERAL		Order Dtd. 2023-02-23			(Seat No-4)
194	24228/2023	27.02.2023	LAA-115/2018	M. PANDA	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL		(Seat No-4)
199	24229/2023	27.02.2023	CRLMC-	SARADA NAYAK	C.O.	COURT	Order Dtd. 2023-02-24			(Seat No-4)

5			1078/ 2017			NO. 14				t No - 4)
1 9 6	24230 /2023	27.02. 2023	WP (C) - 14756 /2017	ASHOK KUMAR SAHOO	GEN ERA L		Order Dtd. 2023-01-31			(S ea t No - 4)
1 9 7	24231 /2023	27.02. 2023	WP (C) - 23643 /2022	K.N.SAH OO	GEN ERA L		Order Dtd. 2023-02-01			(S ea t No - 4)
1 9 8	24232 /2023	27.02. 2023	OJC- 8192/ 1993	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 1995-04-03			(S ea t No - 4)
1 9 9	24233 /2023	27.02. 2023	CONTC - 2657/ 2021	A. K. SINGH	GEN ERA L		Order Dtd. 2021-06-17			(S ea t No - 4)
2 0 0	24234 /2023	27.02. 2023	WP (C) - 31258 /2020	M. R. BARIK	GEN ERA L		Order Dtd. 2023-03- 20Entire Order,	WRIT BRANC H-2		(S ea t No - 9)
2 0 1	24235 /2023	27.02. 2023	OJC- 8957/ 1994	I. PANDA	GEN ERA L		Order Dtd. 2008-07-23	WRIT BRANC H-2		(S ea t No - 6)
2 0 2	24236 /2023	27.02. 2023	OJC- 8197/ 1993	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 1995-04-03			(S ea t No - 6)
2 0 3	24237 /2023	27.02. 2023	WP (C) - 20799 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 6)
2	24238	27.02.	WP (C)	D.BEHER	C.O	COUR	Order Dtd. 2023-02-01			(S

04	/2023	2023	- 21145 /2022	A	.	T NO. 6				ea t No - 6)
205	24239 /2023	27.02. 2023	WP (C) - 20322 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 6)
206	24240 /2023	27.02. 2023	WP (C) - 21125 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 6)
207	24241 /2023	27.02. 2023	WP (C) - 21107 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 6)
208	24242 /2023	27.02. 2023	WPC (O AC) - 4499/ 2014	PRATAP SAHOO	GEN ERA L		Order Dtd. 2022-04-08			(S ea t No - 6)
209	24243 /2023	27.02. 2023	WP (C) - 21101 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 6)
210	24244 /2023	27.02. 2023	ABLAP L- 251/2 023	DILLIP KUMAR MALLICK	GEN ERA L		Order Dtd. 2023-02-03			(S ea t No - 6)
211	24245 /2023	27.02. 2023	WP (C) - 22111 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 6)
212	24246 /2023	27.02. 2023	SA- 121/1 990	P. K. MISHRA	GEN ERA L		Order Dtd. 1998-08- 21Decree,	SECON D APPEA L		(S ea t No - 7)

213	24247/2023	27.02.2023	WP (C) - 21082/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 7)
214	24248/2023	27.02.2023	WP (C) - 20810/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 7)
215	24249/2023	27.02.2023	WP (C) - 20801/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 5000-01-01			(Seat No - 7)
216	24250/2023	27.02.2023	OJC-12197/1996	P. K. MISHRA	GENERAL		Order Dtd. 2016-11-30 Petition, Annexure, Misc. case, Counter, Affidavit,	WRIT BRANCH-2		(Seat No - 7)
217	24251/2023	27.02.2023	WP (C) - 20936/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 7)
218	24252/2023	27.02.2023	CRLMP - 2372/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 7)
219	24253/2023	27.02.2023	WP (C) - 21078/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 7)
220	24254/2023	27.02.2023	WP (C) - 20812/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 7)
221	24255/2023	27.02.2023	WP (C) - 20816/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 7)

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2 2 2	24256 /2023	27.02. 2023	WP (C) - 11730 /2022	JYOTI PRAKASH KAR	GEN ERA L		Order Dtd. 2022-05-12			(S ea t No - 7)
2 2 3	24257 /2023	27.02. 2023	WP (C) - 20817 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 2 4	24258 /2023	27.02. 2023	WP (C) - 20819 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 2 5	24259 /2023	27.02. 2023	WP (C) - 20821 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 2 6	24260 /2023	27.02. 2023	WP (C) - 22460 /2022	JYOTI PRAKASH KAR	GEN ERA L		Order Dtd. 2023-02-14			(S ea t No - 7)
2 2 7	24261 /2023	27.02. 2023	WP (C) - 20823 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 2 8	24262 /2023	27.02. 2023	WP (C) - 20825 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 2 9	24263 /2023	27.02. 2023	WP (C) - 20827 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 3 0	24264 /2023	27.02. 2023	WP (C) - 20830 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No

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2 3 1	24265 /2023	27.02. 2023	WP (C) - 20831 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 3 2	24266 /2023	27.02. 2023	WP (C) - 20833 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 3 3	24267 /2023	27.02. 2023	WP (C) - 20836 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 3 4	24268 /2023	27.02. 2023	WP (C) - 20838 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 3 5	24269 /2023	27.02. 2023	WP (C) - 20913 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 7)
2 3 6	24270 /2023	27.02. 2023	WP (C) - 8770/ 2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-23		WRIT BRANC H-7	(S ea t No - 5)
2 3 7	24271 /2023	27.02. 2023	WP (C) - 10399 /2020	M. R. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2023-03-09		WRIT BRANC H-4	(S ea t No - 38)
2 3 8	24272 /2023	27.02. 2023	LAA- 6/202 3	AMRESH MOHANTY	C.O .	COUR T NO. 16	Order Dtd. 2023-02-21			(S ea t No - 38)
2	24273	27.02.	WP (C)	DILLIP	C.O	COUR	Order Dtd. 2023-02-20		WRIT	(S

39	/2023	2023	- 22712 /2016	SAMAL	.	T NO. 16			BRANC H-2	ea t No - 7)
240	24274 /2023	27.02. 2023	WP (C) - 34205 /2022	YASHOBA NT DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-02-22			(S ea t No - 7)
241	24275 /2023	27.02. 2023	WP (C) - 32212 /2022	YASHOBA NT DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-11-30			(S ea t No - 7)
242	24276 /2023	27.02. 2023	MACA- 37/20 23	S. R. OJHA	C.O .	COUR T NO. 23	Order Dtd. 2023-02-24		MISC. APPEA L SEC.	(S ea t No - 7)
243	24277 /2023	27.02. 2023	MACA- 37/20 23	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-02-24		MISC. APPEA L SEC.	(S ea t No - 7)
244	24278 /2023	27.02. 2023	FAO- 416/2 022	BIJAY KUMAR SETHI	C.O .	COUR T NO. 23	Order Dtd. 2023-02-21			(S ea t No - 7)
245	24279 /2023	27.02. 2023	FAO- 416/2 022	P. C. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2023-02-21			(S ea t No - 7)
246	24280 /2023	27.02. 2023	FAO- 416/2 022	S. MOHARAN A	C.O .	COUR T NO. 23	Order Dtd. 2023-02-21			(S ea t No - 7)
247	24281 /2023	27.02. 2023	FAO- 543/2 020	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-02-23			(S ea t No - 7)

248	24282/2023	27.02.2023	FAO-543/2020	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-02-23			(Seat No - 7)
249	24283/2023	27.02.2023	FAO-512/2022	N. K. SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-02-24			(Seat No - 7)
250	24284/2023	27.02.2023	FAO-512/2022	S. R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-02-24			(Seat No - 7)
251	24285/2023	27.02.2023	FAO-210/2017	D. K. MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 7)
252	24286/2023	27.02.2023	FAO-210/2017	D. K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No - 7)
253	24287/2023	27.02.2023	FAO-52/2017	D. K. MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-24		MISC. APPEAL SEC.	(Seat No - 5)
254	24288/2023	27.02.2023	FAO-52/2017	D. K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2023-02-24		MISC. APPEAL SEC.	(Seat No - 5)
255	24289/2023	27.02.2023	WP (C) - 5075/2023	P. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 5)
256	24290/2023	27.02.2023	CRLMP - 266/2023	PADMALYA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2023-02-22			(Seat No -)

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257	24291/2023	27.02.2023	CRLMC - 828/2023	MADAN DAS	C.O.	COURT NO. 12	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No - 5)
258	24292/2023	27.02.2023	CRLMC - 829/2023	MADAN DAS	C.O.	COURT NO. 12	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No - 5)
259	24293/2023	27.02.2023	CMP-115/2023	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-23			(Seat No - 5)
260	24294/2023	27.02.2023	CRLMC - 794/2023	CHHABI RANA	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 5)
261	24295/2023	27.02.2023	CMP-110/2023	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-22		WRIT BRANCH-6	(Seat No - 16)
262	24296/2023	27.02.2023	BLAPL - 12537/2022	J.P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-21			(Seat No - 16)
263	24297/2023	27.02.2023	CRLMC - 761/2023	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 16)
264	24298/2023	27.02.2023	BLAPL - 12538/2022	J.P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-21			(Seat No - 16)

265	24299/2023	27.02.2023	CRLMC - 3182/2022	M. N. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-11-28			(Seat No - 16)
266	24300/2023	27.02.2023	BLAPL - 362/2023	J.R.DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-21			(Seat No - 16)
267	24301/2023	27.02.2023	CRLMC - 1848/2022	P. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No - 5)
268	24302/2023	27.02.2023	CRLMC - 1557/2021	B. R. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-07-06			(Seat No - 5)
269	24303/2023	27.02.2023	CRLMC - 109/2023	A. KALASH	C.O.	COURT NO. 12	Order Dtd. 2023-01-12			(Seat No - 5)
270	24304/2023	27.02.2023	WP (C) - 20914/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 5)
271	24305/2023	27.02.2023	CRLMC - 334/2023	BISWARA NJAN DALAI	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 5)
272	24306/2023	27.02.2023	WP (C) - 20917/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 5)
273	24307/2023	27.02.2023	CRLMC - 576/2	ANITA RANI PANDA	C.O.	COURT NO.	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No - 5)

			023			12			No-3)
274	24308/2023	27.02.2023	WP (C) - 20920/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01		(Seat No-3)
275	24309/2023	27.02.2023	CRLMC - 4015/2022	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-23		(Seat No-3)
276	24310/2023	27.02.2023	CMP-1407/2022	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2023-02-22		(Seat No-3)
277	24311/2023	27.02.2023	CRLMC - 795/2023	CHHABI RANA	C.O.	COURT NO. 12	Order Dtd. 2023-02-23		(Seat No-3)
278	24312/2023	27.02.2023	WP (C) - 20922/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01		(Seat No-3)
279	24313/2023	27.02.2023	CRLMC - 850/2023	B. P. TANGA	C.O.	COURT NO. 12	Order Dtd. 2023-02-23		(Seat No-3)
280	24314/2023	27.02.2023	RPFAM - 218/2022	SURENDR A DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-24		(Seat No-3)
281	24315/2023	27.02.2023	WP (C) - 20925/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01		(Seat No-3)
288	24316/2023	27.02.2023	CRLMC -	B. P. TANGA	C.O.	COURT	Order Dtd. 2023-02-23		(Seat

2			851/2023			NO. 12				t No - 3)
283	24317/2023	27.02.2023	CMP-117/2023	A. PREM	C.O.	COURT NO. 12	Order Dtd. 2023-02-22			(Seat No - 3)
284	24318/2023	27.02.2023	CRLMC - 771/2023	KIRTAN DANG	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 3)
285	24319/2023	27.02.2023	WP (C) - 20927/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 3)
286	24320/2023	27.02.2023	WP (C) - 20930/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 3)
287	24321/2023	27.02.2023	CRLMC - 95/2023	P. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-03-20		CRIMINAL MISC	(Seat No - 1)
288	24322/2023	27.02.2023	WP (C) - 20931/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 1)
289	24323/2023	27.02.2023	CRLMC - 95/2023	P. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-03-20		CRIMINAL MISC	(Seat No - 1)
290	24324/2023	27.02.2023	CRLMC - 651/2023	RABI NARAYAN BEHERA	GENERAL		Order Dtd. 2023-02-23			(Seat No - 1)
2	24325	27.02.	WP (C)	D.BEHERA	C.O.	COURT	Order Dtd. 2023-02-01			(S

91	/2023	2023	- 20934 /2022	A	.	T NO. 6				ea t No - 1)
292	24326 /2023	27.02. 2023	WP (C) - 20935 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 1)
293	24327 /2023	27.02. 2023	CRLMC - 3026/ 2022	SANGRAM RATH	C.O .	COUR T NO. 8	Order Dtd. 2023-02-23			(S ea t No - 1)
294	24328 /2023	27.02. 2023	CRLMC - 2720/ 2022	GANESH SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2023-03-14	CRIMI NAL MISC		(S ea t No - 2)
295	24329 /2023	27.02. 2023	WP (C) - 21075 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 2)
296	24330 /2023	27.02. 2023	CRLMC - 3912/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 12	Order Dtd. 2023-02-23			(S ea t No - 2)
297	24331 /2023	27.02. 2023	WP (C) - 21076 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 2)
298	24332 /2023	27.02. 2023	WP (C) - 21089 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 2)
299	24333 /2023	27.02. 2023	CRLMC - 4296/ 2022	H. K. PATRA	C.O .	COUR T NO. 12	Order Dtd. 2023-03-16	CRIMI NAL MISC		(S ea t No - 3)

300	24334/2023	27.02.2023	CRLMC - 390/2023	P. R. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 3)
301	24335/2023	27.02.2023	CRLMC - 421/2023	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-17	CRIMINAL MISC		(Seat No - 4)
302	24336/2023	27.02.2023	WP (C) - 21091/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 4)
303	24337/2023	27.02.2023	CRLMC - 671/2023	ASHOK KUMAR SWAIN 1	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 4)
304	24338/2023	27.02.2023	CRLMC - 683/2023	R. B. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-03-15	CRIMINAL MISC		(Seat No - 1)
305	24339/2023	27.02.2023	WP (C) - 21094/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 1)
306	24340/2023	27.02.2023	CRLMC - 727/2023	U. C. DORA	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 1)
307	24341/2023	27.02.2023	WP (C) - 21096/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 1)
308	24342/2023	27.02.2023	CRLMC - 737/2023	M. N. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-17	CRIMINAL MISC		(Seat No -

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309	24343/2023	27.02.2023	WP (C) - 21098/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 2)
310	24344/2023	27.02.2023	WP (C) - 21111/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 2)
311	24345/2023	27.02.2023	WP (C) - 21114/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No - 2)
312	24346/2023	27.02.2023	CRLMC - 3039/2022	SAILENDRA BISWAL	C.O.	COURT NO. 8	Order Dtd. 2023-03-22		CRIMINAL MISC	(Seat No - 4)
313	24347/2023	27.02.2023	RSA-276/2022	A.DAS	C.O.	COURT NO. 7	Order Dtd. 2023-02-24		SECOND APPEAL	(Seat No - 1)
314	24348/2023	27.02.2023	CRLMC - 4192/2022	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-23			(Seat No - 1)
315	24349/2023	27.02.2023	CRLMC - 409/2022	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No - 2)
316	24350/2023	27.02.2023	ABLAP L-12737/2022	R.B.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 2)
317	24351/2023	27.02.2023	CRLMC - 387/2022	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2023-03-17		CRIMINAL MISC	(Seat No - 2)

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3 1 8	24352 /2023	27.02. 2023	ABLAP L- 12771 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 2)
3 1 9	24353 /2023	27.02. 2023	CRLMC - 817/2 022	SAILEND RA BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2023-03-17		CRIMI NAL MISC	(S ea t No - 5)
3 2 0	24354 /2023	27.02. 2023	ABLAP L- 7622/ 2020	G.SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2023-02-24			(S ea t No - 5)
3 2 1	24355 /2023	27.02. 2023	CRLMC - 169/2 023	BALARAM SINGH	C.O .	COUR T NO. 12	Order Dtd. 2023-01-31			(S ea t No - 5)
3 2 2	24356 /2023	27.02. 2023	WPC(O A)- 2615/ 2014	M/S ANIL KUMAR DAS	GEN ERA L		Order Dtd. 2023-02-23			(S ea t No - 5)
3 2 3	24357 /2023	27.02. 2023	ABLAP L- 12686 /2022	K.C.SWA IN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-23			(S ea t No - 5)
3 2 4	24358 /2023	27.02. 2023	CRLA- 18/20 23	A.MOHAN TY	C.O .	COUR T NO. 7	Order Dtd. 2023-02-24		CRIMI NAL APPEA L	(S ea t No - 9)
3 2 5	24359 /2023	27.02. 2023	WP (C) - 21117 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 2 6	24360 /2023	27.02. 2023	WP (C) - 21122	D.BEHER A	C.O .	COUR T NO.	Order Dtd. 2023-02-01			(S ea t

			/2022			6			No - 9)
3 2 7	24361 /2023	27.02. 2023	WP (C) - 21124 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 2 8	24362 /2023	27.02. 2023	WP (C) - 21126 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 2 9	24363 /2023	27.02. 2023	WP (C) - 21127 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 3 0	24364 /2023	27.02. 2023	WP (C) - 21129 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 3 1	24365 /2023	27.02. 2023	WP (C) - 21132 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 3 2	24366 /2023	27.02. 2023	WP (C) - 4467/ 2023	S.K.PAR IDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		(S ea t No - 9)
3 3 3	24367 /2023	27.02. 2023	WP (C) - 21134 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 3 4	24368 /2023	27.02. 2023	WP (C) - 21147 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 3 3	24369 /2023	27.02. 2023	WP (C) -	S.K.PAR IDA	C.O .	COUR T	Order Dtd. 2023-02-24		(S ea

5			4468/ 2023			NO. 2 OLD				t No - 9)
3 3 6	24370 /2023	27.02. 2023	WP (C) - 21149 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 3 7	24371 /2023	27.02. 2023	WP (C) - 4784/ 2023	P.N. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 9)
3 3 8	24372 /2023	27.02. 2023	WP (C) - 21152 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 3 9	24373 /2023	27.02. 2023	WP (C) - 21157 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 4 0	24374 /2023	27.02. 2023	WP (C) - 5310/ 2023	P.K. PANI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 9)
3 4 1	24375 /2023	27.02. 2023	WP (C) - 21159 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 4 2	24376 /2023	27.02. 2023	WP (C) - 5311/ 2023	P.K. PANI	C.O .	COUR T NO. 6	Order Dtd. 2023-02-24			(S ea t No - 9)
3 4 3	24377 /2023	27.02. 2023	WP (C) - 21160 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3	24378	27.02.	WP (C)	R.C.	C.O	COUR	Order Dtd. 2023-02-24			(S

44	/2023	2023	- 4598/ 2023	MALLIK	.	T NO. 2 OLD				ea t No - 9)
345	24379 /2023	27.02. 2023	WP (C) - 5027/ 2023	J. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-22			(S ea t No - 9)
346	24380 /2023	27.02. 2023	WP (C) - 4370/ 2023	SASHI BHUSAN SATAPAT HY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-23			(S ea t No - 9)
347	24381 /2023	27.02. 2023	BLAPL - 11149 /2022	S. MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2023-02-22			(S ea t No - 9)
348	24382 /2023	27.02. 2023	WP (C) - 4621/ 2023	D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-20			(S ea t No - 9)
349	24383 /2023	27.02. 2023	WP (C) - 21163 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
350	24384 /2023	27.02. 2023	WP (C) - 21165 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
351	24385 /2023	27.02. 2023	WP (C) - 21167 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
352	24386 /2023	27.02. 2023	WP (C) - 21085 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)

3 5 3	24387 /2023	27.02. 2023	WP (C) - 21168 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 5 4	24388 /2023	27.02. 2023	WP (C) - 21169 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 5 5	24389 /2023	27.02. 2023	WP (C) - 21171 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 5 6	24390 /2023	27.02. 2023	WP (C) - 21172 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 5 7	24391 /2023	27.02. 2023	WP (C) - 21173 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 5 8	24392 /2023	27.02. 2023	WP (C) - 22042 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 5 9	24393 /2023	27.02. 2023	WP (C) - 22044 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 6 0	24394 /2023	27.02. 2023	CONTC - 854/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 9)
3 6 1	24395 /2023	27.02. 2023	WP (C) - 22046 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)

										9)
3 6 2	24396 /2023	27.02. 2023	BLAPL - 11353 /2022	DILLIP SAMAL	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)
3 6 3	24397 /2023	27.02. 2023	WP (C) - 22047 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 6 4	24398 /2023	27.02. 2023	BLAPL - 11294 /2022	S. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)
3 6 5	24399 /2023	27.02. 2023	WA- 197/2 019	P K JENA	GEN ERA L		PetitionAnnexure,Misc.ca se,Counter,Rejoinder,			(S ea t No - 9)
3 6 6	24400 /2023	27.02. 2023	WP (C) - 22049 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 6 7	24401 /2023	27.02. 2023	BLAPL - 11279 /2022	S. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)
3 6 8	24402 /2023	27.02. 2023	WP (C) - 22053 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 6 9	24403 /2023	27.02. 2023	WA- 193/2 019	P K JENA	GEN ERA L		PetitionAnnexure,Misc.ca se,Counter,Rejoinder,			(S ea t No - 9)
3 7 0	24404 /2023	27.02. 2023	BLAPL - 11262 /2022	P.K. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No

										- 9)
3 7 1	24405 /2023	27.02. 2023	WP (C) - 22054 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 7 2	24406 /2023	27.02. 2023	BLAPL - 11262 /2022	S. BEHERA	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)
3 7 3	24407 /2023	27.02. 2023	WP (C) - 22056 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 7 4	24408 /2023	27.02. 2023	BLAPL - 11057 /2022	P.K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2023-02-24			(S ea t No - 9)
3 7 5	24409 /2023	27.02. 2023	WP (C) - 22072 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 7 6	24410 /2023	27.02. 2023	WP (C) - 22075 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 7 7	24411 /2023	27.02. 2023	WP (C) - 22077 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 7 8	24412 /2023	27.02. 2023	BLAPL - 11057 /2022	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023-02-24			(S ea t No - 9)
3 7 9	24413 /2023	27.02. 2023	WP (C) - 22078	D.BEHER A	C.O .	COUR T NO.	Order Dtd. 2023-02-01			(S ea t

			/2022			6			No - 9)
3 8 0	24414 /2023	27.02. 2023	WP (C) - 22080 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 8 1	24415 /2023	27.02. 2023	BLAPL - 10886 /2022	J.P. KAR	C.O .	COUR T NO. 17	Order Dtd. 2023-02-24		(S ea t No - 9)
3 8 2	24416 /2023	27.02. 2023	WP (C) - 22082 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 8 3	24417 /2023	27.02. 2023	BLAPL - 9503/ 2022	M.K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023-02-22		(S ea t No - 9)
3 8 4	24418 /2023	27.02. 2023	WP (C) - 22084 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 8 5	24419 /2023	27.02. 2023	BLAPL - 11613 /2022	S. BEHERA	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24		(S ea t No - 9)
3 8 6	24420 /2023	27.02. 2023	WP (C) - 22086 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 8 7	24421 /2023	27.02. 2023	WP (C) - 22089 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
3 8	24422 /2023	27.02. 2023	BLAPL -	P.K. BARIK	C.O .	COUR T	Order Dtd. 2023-02-24		(S ea

8			11576 /2022			NO. 10				t No - 9)
3 8 9	24423 /2023	27.02. 2023	WP (C) - 22095 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 9 0	24424 /2023	27.02. 2023	BLAPL - 11576 /2022	S. BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2023-02-24			(S ea t No - 9)
3 9 1	24425 /2023	27.02. 2023	WP (C) - 22091 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 9 2	24426 /2023	27.02. 2023	BLAPL - 11489 /2022	J. KAMILA	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No - 9)
3 9 3	24427 /2023	27.02. 2023	WP (C) - 22096 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
3 9 4	24428 /2023	27.02. 2023	BLAPL - 11456 /2022	P.K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023-02-24			(S ea t No - 9)
3 9 5	24429 /2023	27.02. 2023	BLAPL - 12841 /2022	TUKUNA KUMAR MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2023-02-24			(S ea t No - 9)
3 9 6	24430 /2023	27.02. 2023	BLAPL - 12800 /2022	B.R. SENAPAT I	C.O .	COUR T NO. 10	Order Dtd. 2023-02-24			(S ea t No - 9)
3	24431	27.02.	BLAPL	S.K.	C.O	COUR	Order Dtd. 2023-02-24			(S

97	/2023	2023	- 12797 /2022	DORA	.	T NO. 10				ea t No - 9)
398	24432 /2023	27.02. 2023	BLAPL - 12761 /2022	N.K. SEN	C.O .	COUR T NO. 11	Order Dtd. 2023-02-24			(S ea t No - 9)
399	24433 /2023	27.02. 2023	BLAPL - 12756 /2022	N.K. SEN	C.O .	COUR T NO. 11	Order Dtd. 2023-02-24			(S ea t No - 9)
400	24434 /2023	27.02. 2023	BLAPL - 12697 /2022	ANIL SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)
401	24435 /2023	27.02. 2023	BLAPL - 12575 /2022	R. DASH	C.O .	COUR T NO. 10	Order Dtd. 2023-02-24			(S ea t No - 9)
402	24436 /2023	27.02. 2023	CRLMC - 4249/ 2015	H.K.DAS H	C.O .	COUR T NO. 10	Order Dtd. 2023-02-15			(S ea t No - 9)
403	24437 /2023	27.02. 2023	BLAPL - 12575 /2022	R. DAS	C.O .	COUR T NO. 10	Order Dtd. 2023-02-24			(S ea t No - 9)
404	24438 /2023	27.02. 2023	WP (C) - 22098 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
405	24439 /2023	27.02. 2023	BLAPL - 12495 /2022	TUKUNA KUMAR MISHRA	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)

4 0 6	24440 /2023	27.02. 2023	WP (C) - 22100 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 0 7	24441 /2023	27.02. 2023	WP (C) - 20602 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 0 8	24442 /2023	27.02. 2023	BLAPL - 12324 /2022	G. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2023-02-24			(S ea t No - 9)
4 0 9	24443 /2023	27.02. 2023	WPC (O A) - 2937/ 2015	DEBENDR A BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-23			(S ea t No - 9)
4 1 0	24444 /2023	27.02. 2023	WP (C) - 20603 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 1 1	24445 /2023	27.02. 2023	BLAPL - 11008 /2022	P.K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023-02-24			(S ea t No - 9)
4 1 2	24446 /2023	27.02. 2023	WPC (O AC) - 648/2 015	A. KALASH	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 9)
4 1 3	24447 /2023	27.02. 2023	WP (C) - 20604 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 1 4	24448 /2023	27.02. 2023	CONTC - 6189/ 2022	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-21			(S ea t No - 9)

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4 1 5	24449 /2023	27.02. 2023	BLAPL - 11375 /2022	P.K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023-02-24			(S ea t No - 9)
4 1 6	24450 /2023	27.02. 2023	WP (C) - 20606 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 1 7	24451 /2023	27.02. 2023	CONTC - 1394/ 2021	SUMANTA DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 9)
4 1 8	24452 /2023	27.02. 2023	BLAPL - 12283 /2022	B. TRIPATH Y	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)
4 1 9	24453 /2023	27.02. 2023	WP (C) - 20608 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 2 0	24454 /2023	27.02. 2023	WP (C) - 29386 /2020	H. K. MOHANTA	C.O .	COUR T NO. 22	Order Dtd. 2023-02-20			(S ea t No - 9)
4 2 1	24455 /2023	27.02. 2023	WP (C) - 20609 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 2 2	24456 /2023	27.02. 2023	BLAPL - 12048 /2022	PRAMOD RANJAN BEHERA	C.O .	COUR T NO. 5	Order Dtd. 2023-02-24			(S ea t No - 9)
4 2 3	24457 /2023	27.02. 2023	WP (C) - 20615 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No

										- 9)
4 2 4	24458 /2023	27.02. 2023	BLAPL - 11982 /2022	R.K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2023-02-23			(S ea t No - 9)
4 2 5	24459 /2023	27.02. 2023	WP (C) - 5164/ 2023	K. N. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 9)
4 2 6	24460 /2023	27.02. 2023	WP (C) - 4736/ 2023	AJAY KUMAR PANDA	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 9)
4 2 7	24461 /2023	27.02. 2023	WP (C) - 20616 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 2 8	24462 /2023	27.02. 2023	WP (C) - 5265/ 2023	KARMA DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-02-23			(S ea t No - 9)
4 2 9	24463 /2023	27.02. 2023	WP (C) - 20617 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 3 0	24464 /2023	27.02. 2023	WP (C) - 4506/ 2023	AJAY KUMAR PANDA	C.O .	COUR T NO. 6	Order Dtd. 2023-02-22			(S ea t No - 9)
4 3 1	24465 /2023	27.02. 2023	WP (C) - 20618 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 3 2	24466 /2023	27.02. 2023	WP (C) - 5078/ 2022	BIBEKAN ANDA MAHAPAT	C.O .	COUR T NO.	Order Dtd. 2023-02-24			(S ea t

			2023	RA		6				No - 9)
4 3 3	24467 /2023	27.02. 2023	WP (C) - 20590 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 3 4	24468 /2023	27.02. 2023	WP (C) - 5077/ 2023	BIBEKAN ANDA MAHAPAT RA	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 9)
4 3 5	24469 /2023	27.02. 2023	WP (C) - 23900 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 3 6	24470 /2023	27.02. 2023	WP (C) - 5681/ 2023	R. K. MAHABHO I	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 9)
4 3 7	24471 /2023	27.02. 2023	WP (C) - 20593 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 3 8	24472 /2023	27.02. 2023	WP (C) - 5080/ 2023	BIBEKAN ANDA MAHAPAT RA	C.O .	COUR T NO. 6	Order Dtd. 2023-02-24			(S ea t No - 9)
4 3 9	24473 /2023	27.02. 2023	WP (C) - 20594 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 4 0	24474 /2023	27.02. 2023	WP (C) - 5081/ 2023	BIBEKAN ANDA MAHAPAT RA	C.O .	COUR T NO. 6	Order Dtd. 2023-02-24			(S ea t No - 9)
4 4	24475 /2023	27.02. 2023	WP (C) -	D.BEHER A	C.O .	COUR T	Order Dtd. 2023-02-01			(S ea

1			20595 /2022			NO. 6				t No - 9)
4 4 2	24476 /2023	27.02. 2023	WP (C) - 20597 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 4 3	24477 /2023	27.02. 2023	WP (C) - 20598 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 4 4	24478 /2023	27.02. 2023	WP (C) - 20599 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 4 5	24479 /2023	27.02. 2023	WP (C) - 20600 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 4 6	24480 /2023	27.02. 2023	WP (C) - 5165/ 2023	K. N. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2023-02-23			(S ea t No - 9)
4 4 7	24481 /2023	27.02. 2023	WP (C) - 20601 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 4 8	24482 /2023	27.02. 2023	ABLAP L- 5536/ 2022	P K PATI	GEN ERA L		Order Dtd. 2022-12- 14Affidavit,	AFFI DAVI T FILE D BY INFO RMAN T DHAR ITRI BEHE RA DTD		(S ea t No - 9)

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4 4 9	24483 /2023	27.02. 2023	WP (C) - 20287 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 5 0	24484 /2023	27.02. 2023	WP (C) - 4884/ 2023	A. K. SAA	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 9)
4 5 1	24485 /2023	27.02. 2023	CONTC - 855/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 9)
4 5 2	24486 /2023	27.02. 2023	WP (C) - 20285 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 5 3	24487 /2023	27.02. 2023	WP (C) - 3818/ 2023	DAITARI PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24			(S ea t No - 9)
4 5 4	24488 /2023	27.02. 2023	WP (C) - 4503/ 2023	AJAY KUMAR PANDA	C.O .	COUR T NO. 1	Order Dtd. 2023-02-22			(S ea t No - 9)
4 5 5	24489 /2023	27.02. 2023	CONTC - 856/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 9)
4 5 6	24490 /2023	27.02. 2023	WP (C) - 20289 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 9)
4 5 7	24491 /2023	27.02. 2023	WP (C) - 4586/ 2023	AJAY KUMAR PANDA	C.O .	COUR T NO.	Order Dtd. 2023-02-22			(S ea t

			2023			1			No - 9)
4 5 8	24492 /2023	27.02. 2023	CONTC - 858/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		(S ea t No - 9)
4 5 9	24493 /2023	27.02. 2023	WP (C) - 20290 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
4 6 0	24494 /2023	27.02. 2023	WP (C) - 4883/ 2023	A. K. SAA	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24		(S ea t No - 9)
4 6 1	24495 /2023	27.02. 2023	WP (C) - 20291 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
4 6 2	24496 /2023	27.02. 2023	CONTC - 859/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24		(S ea t No - 9)
4 6 3	24497 /2023	27.02. 2023	WP (C) - 20293 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
4 6 4	24498 /2023	27.02. 2023	WP (C) - 20295 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01		(S ea t No - 9)
4 6 5	24499 /2023	27.02. 2023	WP (C) - 4613/ 2023	MANOJ KUMAR PANI	C.O .	COUR T NO. 1	Order Dtd. 2023-02-24		(S ea t No - 9)
4 6	24500 /2023	27.02. 2023	CONTC -	M.R. ROUTRAY	C.O .	COUR T	Order Dtd. 2023-02-24		(S ea

6			860/2023			NO. 2 OLD			t No - 9)
467	24501/2023	27.02.2023	WP (C) - 5879/2023	A. K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-27	WRIT BRANCH-8	(Seat No - 43)
468	24502/2023	27.02.2023	CONTC - 861/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24		(Seat No - 43)
469	24503/2023	27.02.2023	WP (C) - 20296/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01		(Seat No - 43)
470	24504/2023	27.02.2023	WP (C) - 20299/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01		(Seat No - 43)
471	24505/2023	27.02.2023	CONTC - 862/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24		(Seat No - 43)
472	24506/2023	27.02.2023	WP (C) - 20300/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01		(Seat No - 43)
473	24507/2023	27.02.2023	WP (C) - 20318/2022	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01		(Seat No - 43)

4 7 4	24508 /2023	27.02. 2023	CONTC - 893/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 43)
4 7 5	24509 /2023	27.02. 2023	CONTC - 894/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 43)
4 7 6	24510 /2023	27.02. 2023	CONTC - 895/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 43)
4 7 7	24511 /2023	27.02. 2023	CONTC - 896/2 023	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 43)
4 7 8	24512 /2023	27.02. 2023	CONTC - 1039/ 2023	ULLASA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 43)
4 7 9	24513 /2023	27.02. 2023	WP (C) - 20324 /2022	D.BEHER A	C.O .	COUR T NO. 6	Order Dtd. 2023-02-01			(S ea t No - 43)
4 8 0	24514 /2023	27.02. 2023	CONTC - 1101/ 2023	ULLASH CH. MOHANTY , S.C. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 43)
4 8 1	24515 /2023	27.02. 2023	CONTC - 629/2 020	P.K.LEN KA	C.O .	COUR T NO. 3	Order Dtd. 2023-02-24			(S ea t No

										-43)
482	24516/2023	27.02.2023	CONTC - 629/2020	K.C.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-24			(Seat No - 43)
483	24517/2023	27.02.2023	WP (C) - 22805/2022	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Seat No - 43)
484	24518/2023	27.02.2023	WP (C) - 20803/2022	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-24	WRIT BRANCH (DIVISION BENCH -3)		(Seat No - 122)
485	24519/2023	27.02.2023	WP (C) - 453/2023	M.BARAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-24			(Seat No - 122)
486	24520/2023	27.02.2023	WP (C) - 453/2023	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-24			(Seat No - 122)
487	24521/2023	27.02.2023	WP (C) - 453/2023	M.N.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-02-24			(Seat No - 122)
488	24522/2023	27.02.2023	WP (C) - 453/2023	R.K.PANDA	C.O.	COURT NO. 3	Order Dtd. 2023-02-24			(Seat No - 122)
4	24523	27.02.	CONTC	P.K.JEN	C.O.	COUR	Order Dtd. 2023-02-24			(S

89	/2023	2023	- 6103/2022	A	.	T NO. 3				eat No - 122)
490	24524/2023	27.02.2023	WP (C) - 21659/2018	S.R.PAT TANAIAK	C.O.	COURT NO. 3	Order Dtd. 2023-02-24			(Seat No - 122)
491	24525/2023	27.02.2023	BLAPL - 4560/2022	S.K.BEHERA	GENERAL		Order Dtd. 2023-02-20			(Seat No - 122)
492	24526/2023	27.02.2023	ABLAP L- 18401/2015	M.N.MOHANTY	GENERAL		Order Dtd. 2016-03-03		CRIMINAL MISC	(Seat No - 18)
493	24527/2023	27.02.2023	ABLAP L- 18402/2015	M.N.MOHANTY	GENERAL		Order Dtd. 2016-03-03		CRIMINAL MISC	(Seat No - 18)
494	24528/2023	27.02.2023	ABLAP L- 16518/2022	M.N.MOHANTY	GENERAL		Annexure			(Seat No - 18)
495	24529/2023	27.02.2023	OJC- 1989/2001	D.BEHERA	GENERAL		PetitionAnnexure, Misc. case, Counter, Rejoinder,		WRIT BRANCH-6	(Seat No - 36)
496	24530/2023	27.02.2023	WPC (O A) - 2966/2016	H.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No -

										36)
497	24531/2023	27.02.2023	WP (C) - 3221/2016	K.K.NATH	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No - 36)
498	24532/2023	27.02.2023	WP (C) - 3221/2016	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No - 36)
499	24533/2023	27.02.2023	OJC-421/1998	M.MISHRA	GENERAL		Order Dtd. 1998-01-14		WRIT BRANCH-8	(Seat No - 29)
500	24534/2023	27.02.2023	OJC-2421/1990	M.MISHRA	GENERAL		Order Dtd. 1992-12-18		WRIT BRANCH-1	(Seat No - 4)
501	24535/2023	27.02.2023	CRLMC - 792/2023	H.K.PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-02-24		CRIMINAL MISC	(Seat No - 2)
502	24536/2023	27.02.2023	CRLMC - 3855/2022	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No - 2)
503	24537/2023	27.02.2023	CRLMC - 3813/2022	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No - 2)
504	24538/2023	27.02.2023	CRLMC - 548/2021	M.R.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-02-24		CRIMINAL MISC	(Seat No - 6)

505	24539/2023	27.02.2023	CRLMC - 1584/2022	M.M. PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-02-24	CRIMINAL MISC	(Seat No - 5)
506	24540/2023	27.02.2023	CRLMC - 2133/2022	H.S.PAI KRAY	C.O.	COURT NO. 12	Order Dtd. 2023-02-24	CRIMINAL MISC	(Seat No - 5)
507	24541/2023	27.02.2023	CRLMC - 697/2023	M.R.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-24		(Seat No - 5)
508	24542/2023	27.02.2023	CRLMC - 544/2023	TATHAGATA SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-24		(Seat No - 5)
509	24543/2023	27.02.2023	CRLMC - 2587/2022	P. K. DASH	C.O.	COURT NO. 8	Order Dtd. 2022-11-28		(Seat No - 5)
510	24544/2023	27.02.2023	CRLMC - 722/2023	H.K.PATRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-24		(Seat No - 5)
511	24545/2023	27.02.2023	CRLMC - 252/2023	J. PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2023-02-24		(Seat No - 5)
512	24546/2023	27.02.2023	CRLMC - 232/2023	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-24	CRIMINAL MISC	(Seat No - 5)
513	24547/2023	27.02.2023	CRLA-99/2023	M. R. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2023-02-15	CRIMINAL APPEAL	(Seat No -

										9)
5 1 4	24548 /2023	27.02. 2023	CRLMC - 787/2 023	BISWARA NJAN DALAI	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No - 9)
5 1 5	24549 /2023	27.02. 2023	CRLMC - 236/2 023	TUKUNA KUMAR MISHRA	C.O .	COUR T NO. 12	Order Dtd. 2023-02-22			(S ea t No - 9)
5 1 6	24550 /2023	27.02. 2023	CRLMC - 694/2 023	B. N. MOHAPAT RA	C.O .	COUR T NO. 12	Order Dtd. 2023-02-23			(S ea t No - 9)
5 1 7	24551 /2023	27.02. 2023	WPC (O AC) - 4484/ 2011	P.K.BEH ERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-31			(S ea t No - 9)
5 1 8	24552 /2023	27.02. 2023	CRLMC - 721/2 023	JADUNAT H PRADHAN	C.O .	COUR T NO. 12	Order Dtd. 2023-03-13		CRIMI NAL MISC	(S ea t No - 2)
5 1 9	24553 /2023	27.02. 2023	WPC (O AC) - 4484/ 2011	H.N.MOH APATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-31			(S ea t No - 2)
5 2 0	24554 /2023	27.02. 2023	CRLMC - 819/2 023	PRADIPT A KUMAR MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No - 2)
5 2 1	24555 /2023	27.02. 2023	CRLMC - 846/2 023	SARAT DASH	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No - 2)
5 2 2	24556 /2023	27.02. 2023	CRLMC - 822/2 023	A. K. BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No

										- 2)
5 2 3	24557 /2023	27.02. 2023	WPC (O A) - 878/2 015	S.P DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-31			(S ea t No - 2)
5 2 4	24558 /2023	27.02. 2023	WPC (O A) - 879/2 015	S.P DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-01-31			(S ea t No - 2)
5 2 5	24559 /2023	27.02. 2023	CRLMC - 766/2 023	R. K. MISHRA	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No - 2)
5 2 6	24560 /2023	27.02. 2023	TRPCR L- 9/202 3	RAMAKAN TA SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2023-03-24		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 4)
5 2 7	24561 /2023	27.02. 2023	CRLMC - 817/2 023	P.K.MOH ANTY	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No - 4)
5 2 8	24562 /2023	27.02. 2023	TRP (C) - 72/20 23	A. K. SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2023-03-24			(S ea t No - 4)
5 2 9	24563 /2023	27.02. 2023	CRLMC - 845/2 023	S.DASH	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24			(S ea t No - 4)
5 3 0	24564 /2023	27.02. 2023	TRP (C) - 76/20 23	HAREKRU SHNA DASH	C.O .	COUR T NO. 10	Order Dtd. 2023-03-24			(S ea t No - 4)
5 3 1	24565 /2023	27.02. 2023	BLAPL - 8968/	GANESWA R JAYASIN	C.O .	COUR T NO.	Order Dtd. 2023-02-23			(S ea t

			2022	GH		17				No-4)
532	24566/2023	27.02.2023	CRLMC - 4240/2022	P.PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No-4)
533	24567/2023	27.02.2023	WPC (OAC) - 3528/2015	SARAT KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-4)
534	24568/2023	27.02.2023	CRLMC - 301/2023	M.R.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No-4)
535	24569/2023	27.02.2023	CRLMC - 526/2023	G.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No-4)
536	24570/2023	27.02.2023	CRLMC - 530/2023	B.S.SWA IN	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No-4)
537	24571/2023	27.02.2023	CRLMC - 530/2023	B.S.SWA IN	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No-4)
538	24572/2023	27.02.2023	CRLMC - 1157/2022	M.R. ROUT	C.O.	COURT NO. 12	Order Dtd. 2023-02-24			(Seat No-4)
539	24573/2023	27.02.2023	CRLMC - 3064/2022	N. ROUT	C.O.	COURT NO. 12	Order Dtd. 2023-02-24		CRIMINAL MISC	(Seat No-4)
54	24574/2023	27.02.2023	WP (C) -	DILLIP SAMAL	C.O.	COURT	Order Dtd. 2023-01-25			(Seat No-4)

0			28064 /2013			NO. 3 OLD			t No - 4)
5 4 1	24575 /2023	27.02. 2023	WP (C) - 28064 /2013	D. P. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-25		(S ea t No - 4)
5 4 2	24576 /2023	27.02. 2023	WPC (O AC) - 4077/ 2015	BIJAY KUMAR SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-20		(S ea t No - 4)
5 4 3	24577 /2023	27.02. 2023	CRLMC - 358/2 023	B.P. SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2023-02-24	CRIMI NAL MISC	(S ea t No - 6)
5 4 4	24578 /2023	27.02. 2023	WPC (O AC) - 1736/ 2015	A. K. SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-03		(S ea t No - 6)
5 4 5	24579 /2023	27.02. 2023	WPC (O AC) - 1737/ 2015	A. K. SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-03		(S ea t No - 6)
5 4 6	24580 /2023	27.02. 2023	WA- 1810/ 2022	S.P.SAH OO	C.O .	COUR T NO. 3	Order Dtd. 2023-02-23		(S ea t No - 6)
5 4 7	24581 /2023	27.02. 2023	WPC (O AC) - 373/2 019	B. K. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-17		(S ea t No - 6)
5 4 8	24582 /2023	27.02. 2023	WPC (O AC) - 375/2 019	B. K. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-02-17		(S ea t No - 6)
5	24583	27.02.	WPC (O	B. K.	C.O	COUR	Order Dtd. 2023-02-17		(S

49	/2023	2023	AC) - 374/2019	SWAIN	.	T NO. 3 OLD				eat No - 6)
550	24584/2023	27.02.2023	WPC (O AC) - 860/2013	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No - 6)
551	24585/2023	27.02.2023	CONTC - 1102/2023	M/S ULLASH CH. MOHANTY, S.C. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
552	24586/2023	27.02.2023	CONTC - 1112/2023	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
553	24587/2023	27.02.2023	CONTC - 1114/2023	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
554	24588/2023	27.02.2023	CONTC - 1116/2023	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
555	24589/2023	27.02.2023	CONTC - 1154/2023	M/S.RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
556	24590/2023	27.02.2023	CONTC - 1269/2023	M/S. RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
557	24591/2023	27.02.2023	CONTC - 1229/2023	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)

558	24592/2023	27.02.2023	CONTC - 1216/2023	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
559	24593/2023	27.02.2023	CONTC - 1268/2023	M/S. RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
560	24594/2023	27.02.2023	CONTC - 1113/2023	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
561	24595/2023	27.02.2023	CONTC - 1109/2023	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
562	24596/2023	27.02.2023	CONTC - 1110/2023	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
563	24597/2023	27.02.2023	CONTC - 1111/2023	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
564	24598/2023	27.02.2023	CONTC - 1088/2023	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
565	24599/2023	27.02.2023	CONTC - 600/2023	MR. MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
566	24600/2023	27.02.2023	WP (C) - 4518/2023	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)

										6)
5 6 7	24601 /2023	27.02. 2023	WP (C) - 4526/ 2023	S. K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-02-24			(S ea t No - 6)
5 6 8	24602 /2023	27.02. 2023	ABLAP L- 9630/ 2022	R. K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-11			(S ea t No - 6)
5 6 9	24603 /2023	27.02. 2023	CMP- 110/2 023	M. NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2023-03-09		WRIT BRANC H-6	(S ea t No - 16)

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